NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. TK Bhaskae Shwetha Vasudevom

T. POORNAM

ORDER

Counsels representing both the parties are present and stated that they are intending to settle the matter between the parties and part payments have been made by the respondent. They prayed for time to file the memo of settlement. Time is extended at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-54-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc